National Company Law Tribunal

Allahabad Bench

CP NO. (1B) 451ALD1 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: I. E. L Supervisor Association v12 union of India SECTION OF THE COMPANIES ACT: U/S 252 Schedule 8 of IAB Code 2016

SI. NO.		Designation	Representation	Signature
<u>1.</u>	E. O. Carper	Prisi due	Desocialis	Gulo to
<u>2.</u>	Sudeep Harkaul	Adv	Resp No4	Sy
31	1. 11	Adu.	Resp. No.3	Goden

CP NO.(IB)45/ALD/2017

Ms. Ruksana, Advocate alongwith Sh. Swami Dayal Gupta for the petitioner. Sh. Gagan Mehta, Advocate for the respondent no.3 and Sh. Sudeep Harkouli, Advocate for the respondent no.4.

The petitioner counsel seeks time to file reply to the objection submitted by the respondent counsel. Hence, time is granted.

The matter be listed on 12th September, 2017.

Dated:23.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash